

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

(with I.A. No. 10 of 2012 & 15/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Federation of Indian Airlines (FIA)

...Appellant

V/s.

AERA & Anr. (DIAL)

... Respondents

Appearance:

Ms. Poonam Verma with Ms. Divya Chaturvedi, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for DIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda, Advocates for AAI.

ORDER

18th February, 2014

List alongwith connected matters for hearing on **03rd & 04th April, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

(with I.As. No.11 & 21 of 2012)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances : Ms. Neelam Rathore with Ms. Sarika Gandhi, Ms. Priyanka Rai and Syed Amber, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for DIAL.

ORDER

18th February, 2014

List alongwith connected matters for hearing on **03rd & 04th April, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012
with I.A. No.14 & 35 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima Sharma & Mr. Kaushik Laik, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Ms. Poonam Verma with Ms. Divya Chaturvedi, Advocates for Respondent No.2 (FIA)

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet, Ms. Priyanka Rai and Syed Amber, Advocates for Lufthansa German Airlines & Ors.

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER
18th February, 2014

List alongwith connected matters for hearing on **03rd & 04th April, 2014.**

(Justice V.S. Sirpurkar)
Chairman

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

**International Air Transport
Association (India) Pvt. Ltd. (IATA)**

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Piyush Gupta with Mr. Nishant Menon & Mr. Prince Pawaiya,
Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms.
Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Ankur Sood with Mr. Gopal Jain, Mr. Amit Ojha, Ms. Garima
Sharma & Mr. Kaushik Laik, Advocates for DIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr.
Nitish Gupta, Advocates for AAI.

ORDER

18th February, 2014

List alongwith connected matters for hearing on **03rd & 04th April,
2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Pravin Tripathi)
Member**